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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.05/BB/2018	-	For compliance of objections	Section 9 of IB	Bhansali Chemicals (Madras) Ltd Vs Bongerri Crop Science Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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The matter is listed today for of the objections. This is the third time the matter is listed for compliance of objections.

Registry has also addressed letter to the operational creditor to appear before the Tribunal on this date and to comply the objections. However, there is no representation for the operational creditor. None appeared for the operational creditor. Time for compliance has already expired. Therefore, the petition is to be rejected.

In the result, the petition is rejected for non compliance of office objections vide separate orders.


MEMBER (T)


MEMBER (J)